

**SPECIAL BENCH**

**ITEM NO.141**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.22/2023, CONT. A. No.03/2023 & CA No.43/2023  
IN CP No.37/ALD/2022**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SUNITA SRIVASTAVA &amp; ANR V/S ESS CEE BIOTECH (INDIA) PRIVATE LIMITED &amp; ANR</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Yashoj Guglani, with  
Sh. Narender Thakur, Advs.

*: For the Petitioner in CA No. 22/2023  
& CA No. 43/2023*

**ORDER**

Ld. Counsel representing the Petitioner is present through VC.

- 1. This being a Special Bench, at the request of the learned counsel representing the petitioner, the matter is adjourned for further hearing on 22<sup>nd</sup> August, 2024 before the Regular Bench.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Pushpendra Kumar  
(P.S.)*